

(28)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/16/IB/18  
PETITION NUMBER : CP/511/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : V. NAGARAJAN  
NAME OF THE RESPONDENT(S) : CETHAR CONSTRUCTION LTD & 6 ORS  
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) R. ASHWANTH

COUNSEL FOR  
RESPONDENTS 4 to 7



2) R N R Ramanathan

Applicant  
Advocate



**ORDER**

Counsel for RP present. Counsel for R4 to R7 present and prayed for time to file counter. At request, time is enlarged.

In the meantime, R1 to R7 are directed not to effect any transaction involving the transfer of assets or the financials of the R1 to R3. Put up on 18.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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